

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1973-1974/2014

CHIRAUNJI LAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 09-10-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) Mr. Sanjay Kumar Dubey, AOR
Ms. Shuchi Singh, Adv.
Mr. Rakesh Kumar Tewari, Adv.
Mr. Vivek Kumar Pandey, Adv.
Mr. Ujjwal Kumar Dubey, Adv.
Ms. Shivani Mishra, Adv.
Mr. Jainendra Kumar, Adv.
Mr. Devendra Kumar Mishra, Adv.
Mr. Sachin Kumar Anand, Adv.
Mr. Sandeep Kumar Saini, Adv.

Mr. Rajiv Ranjan Dwivedi, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Vikash Bansal, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by learned counsel for the appellants, by way of
extra-ordinary indulgence, list on 19.11.2025.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(ANJALI PANWAR)
COURT MASTER (NSH)